

DIVISION BENCH  
COURT - I

O-236

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/2066(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27<sup>TH</sup> SEPTEMBER, 2022, 10:30 A.M**

IN THE MATTER OF	SURESH CHAND AGARWAL & ORS. VS MOHANI TEA LEAVES PVT LTD. & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

**Appearance (via video conferencing/physically)**

**For SCA**

**Mr. Rahul Parasrampuria, Pr.CS  
Mr. Rohit Parasrampuria, Pr. CA**

**For Respondent (DCA)**

**Mr. Ankur Goel, Adv.  
Mr. Saket Singh, Adv.**

**For R2 to R6**

**Ms. Pallavi Tayal Chadda, Adv.**

**Mr. Saurav Jain, Adv.**

**For Interveners**

**Mr. Shaunak Mitra, Adv.**

**Mr. Patita Paban Bishwal, Adv.**

**ORDER**

1. Due to paucity of time the matter could not be taken up for hearing today.
2. Post this matter on 03.11.2022.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**